

ITEM NO.1 Virtual Court 2 SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL Diary No(s). 43372/2019

AMAN LOHIA

Petitioner(s)

VERSUS

HIGH COURT OF DELHI

Respondent(s)

([ONLY I.AS. IN SLP(CRL)NO. 410-411/2020 LISTED][
WITH
SLP(Cr1) No. 410-411/2020 (II-C)
FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 50085/2020
IA No. 49096/2020 - CLARIFICATION/DIRECTION
IA No. 49093/2020 - CLARIFICATION/DIRECTION
IA No. 47503/2020 - CLARIFICATION/DIRECTION
IA No. 50085/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 49094/2020 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 49614/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 29-06-2020 These applns were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE DINESH MAHESHWARI
HON'BLE MR. JUSTICE SANJIV KHANNA

For Petitioner(s) Ms. Geeta Luthra, Sr. Adv.
 Ms. Shivani Luthra Lohiya, Adv.
 Mr. Prateek Yadav, Adv.
 Mr. Mukul Kumar, AOR
 Mr. Aman Lohia, In-person

For Respondent(s) Mr. Dayan Krishnan, Sr. Adv.
 Ms. Malavika Rajkotia, Adv
 Ms. Rytim Vohra, Adv.
 Mr. Lakshmi Raman Singh, AOR

CBI/
MoEA Mr. K.M. Nataraj, ASG
 Mr. Ashok Panigrahi, Adv.
 Ms. Shraddha Deshmukh, Adv.
 Mr. B.V. Balaram Das, AOR
 Mr. Arvind Kumar Sharma, AOR

Mr. Chirag M. Shroff, AOR

UPON hearing the counsel the Court made the following
O R D E R

Perused the affidavit dated 27.06.2020 of
the petitioner-Aman Lohia.

Considering the fact that the proceedings
before the Court in Dubai are slated to be heard
for withdrawal on 30th June, 2020, post these
matters on 2nd July, 2020.

(NEETU KHAJURIA)
COURT MASTER

(VIDYA NEGI)
COURT MASTER